

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PAVANESH D.

Criminal Appeal No(s). 1523/2022

SANJAY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 17-03-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sibbo Sankar Mishra, AOR
Mr. Debabrata Dash, Adv.
Mr. Niranjana Sahu, Adv.
Ms. Apoorva Sharma, Adv.

For Respondent(s)

Mr. Sarvesh Singh Baghel, AOR
Mr. Kameshwar Nath Mishra, Adv.
Ms. Pooja Singh, Adv.

Mr. Amit K. Nain, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Sole respondent is duly represented.

Records from the concerned Courts are awaited and D.O Letter is already issued in this regard.

List on 03.05.2023.

PAVANESH D.
Registrar

pm